## Financial Assistance to Students of Polytechnics in Delhi for Educational Tour

- 1607. SHRI P. C. ADICHAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether it is a fact that Government sanctioned funds for grant of financial assistance to the students of the Polytechnics in Delhi for enabling them to meet expenses in connection with the educational tour conducted this year;
- (b) if so, how much fund was sanctioned for the purpose and how much of it was put at the disposal of G. B. Pant Polytechnic;
- (c) whether the G. B. Pant Polytechnic did not utilise this fund, if so, the reasons therefor; and
- (d) whether the financial assistance will be given to the deserving students after the tour?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Yes, Sir.

- (b) and (c). An amount of Rs. 13,500 has been sanctioned for the payment of two-third of third class railway fare to each student proceeding on tour during 1970-71. A sum of Rs. 10,000/- has already been disbursed to the students of the G. B. Pant Polytechnic. The rest of the amount will be disbursed, when the tour of the students is over.
- (d) All students, who go on educational tours, are given financial assistance to the extent of two-third of third class railway fare. A major portion of the assistance is given before the commencement of the tour and the final reimbursement is made after the tour is over.

## Withdrawal of I. A. S. Officers from Posts held by them in Public Undertakings

1608. SHRI S. D. SOMASUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the I. A. S. and other high ranking officers deputed to Public Undertakings stick to the posts as they are not

- accountable for the losses incurred by the undertakings;
- (b) whether it is also a fact that the reasons put forward by them for such losses are easily accepted by Government; and
- (c) the action being taken by Government to withdraw the IAS and other senior officers from the Public Undertakings by the target date of 1971?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No Sir; no such general statement can be made that I. A. S. and other high ranking officers deputed to public enterprises stick to posts they are deputed to. Government makes appointment to top posts in Public Undertakings. Explanations for short falls received from all top executives are always scrutinised.

(c) Presumably, the hon. Member is referring to the order issued by Government, pursuant to the recommendations of the Administrative Reforms Commission in their Report on "Public Sector Undertakings" for reducing and eliminating the dependence on the deputationists for manning posts in Public Enterprises. The administrative Ministries/Departments concerned with Public Enterprises have been addressed to ensure the implementation of the option orders within the time-limits already prescribed for the purpose.

## Financial Assistance to Sir Ganga Ram Hospital, Delhi by Reserve Bank

1609. SHRI GUNANAND THAKUR: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Reserve Bank of India has earmarked some financial assistance/grant to Sir Ganga Ram Hospital, Delhi in lieu of Medical Treatment and/or Reserve Beds for the employees and officers of the Reserve Bank of India;
  - (b) if so, the details thereof; and
- (c) the total amount disbursed by the Bank to the said hospital in the last 2 years and the details thereof?